

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1434**

**TO BE ANSWERED ON THE 12TH DECEMBER, 2023/ AGRAHAYANA 21, 1945
(SAKA)**

DRUG TRAFFICKING AND TRADE

1434. DR. BEESETTI VENKATA SATYAVATHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the types and quantity of illicit drugs captured from drug traffickers and users during the last three years, State-wise; and

(b) the efforts made by the Government to tackle drug trafficking and trade at the border areas?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2022, State/UT-wise seizure of drugs under NDPS Act during 2020 to 2022 is at Annexure-A.

(b) The Government has taken various steps to tackle drug smuggling at the border areas, some of them are detailed below:

- (i) Border Security Force, Sashastra Seema Bal and Assam Rifles have been empowered under the Narcotic Drugs & Psychotropic Substances Act, 1985 for making interdiction of narcotic drugs.**

- (ii) To keep watch over coastal borders, Indian Coast Guard has also been empowered under the Narcotic Drugs & Psychotropic Substances Act, 1985 for making interdiction of narcotic drugs in coastal sea.**
- (iii) Detailed vulnerability mapping has been carried out along the border to strengthen surveillance by deploying additional Special Surveillance Equipments and other available resources in the vulnerable patches.**
- (iv) Surveillance equipments like Hand Held Thermal Imager (HHTI), Night Vision Device (NVD), Twin Telescope UAVs etc. are being used as force multipliers for effective area domination. In addition to that, Long-Range Reconnaissance and Observation System (LORROS), Battle Field Surveillance Radar (BFSR) are also deployed. Integrated Surveillance technology equipped with CCTV/PTZ Cameras, IR sensors and infrared alarm with Command and Control system have also been installed at selected patches of the International Border.**
- (v) Effective domination of the borders by carrying out round the clock surveillance of the border viz. patrolling, laying nakas, manning observations posts all along the International Borders.**

- (vi) Installation of Border Flood lights along border security fence to light up the area during hours of darkness.**
- (vii) Special operations and joint operations by the agencies such as State Police, Narcotics Control Bureau (NCB), Directorate of Revenue Intelligence (DRI), etc., are being conducted along the borders.**
- (viii) Erection of Fence, Border Out Posts (BOPs), Border Flood Lights along the International Border and use of watercraft / boats and floating BOPs for domination of riverine areas of International Border.**
- (ix) Director General Level Talk are organized with neighboring and other countries such as Myanmar, Afghanistan, Sri Lanka and Bangladesh to resolve various issues on drugs trafficking having international implications. FLO (Field level Officer) Meetings are also conducted with the countries sharing international land border on regular basis.**

State/UT-wise & Drug-wise Seizures under NDPS Act during 2020

SL	State/UT	Opium Based Drugs	Cannabis Based Drugs	Cocaine	Psychotropic Substances	Medicinal Preparations			Drug Precursor - Acetic Anhydride	Other Drugs		
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	0	106042.775	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	91.981	3940.206	0	0	0	0	0	0	0.353	0	0
3	Assam	40.069	9183.469	1.343	0.333	0.65	1090217	8554.8	0	30.298	48249	0
4	Bihar	2118.073	10191.823	0	0	848.16	333	5933.7	0	4.175	0	0
5	Chhattisgarh	0.882	27029.527	13.73	2541.2	157.665	64802	988.31	0	0.48	31643	0
6	Goa	0.041	147.82	0.321	0.978	0	0	0	0	0.382	0	0
7	Gujarat	4595.481	7128.368	0	1395.836	92.03	32590	894.325	0	1.499	440	0
8	Haryana	12942.776	9523.579	0.001	0	53.882	1666724	2197.8	0	2175.364	187	0
9	Himachal Pradesh	3360.789	385.147	0.004	0.001	0.077	139501	14	0	153.761	3071046	0
10	Jharkhand	6622.982	2159.601	48	0	0	4217	345.23	0	0.062	665	0
11	Karnataka	7.932	21642.303	2.117	3.803	61.691	8952	0	0	11.947	3294	1.61
12	Kerala	0.014	3030.024	0	2.042	3.358	1392	2.1	0	25.021	52	0
13	Madhya Pradesh	17939.441	24670.896	0	0.016	1191.728	279540	13611.3	0	14282.471	220	0
14	Maharashtra	37.764	24708.241	426.021	11.355	3536.53	66001	519.1	0	112.393	26	0
15	Manipur\$	531.22	111.785	0	131.787	123.662	1117388	5792.52	0	457.309	0	115.5
16	Meghalaya	27.529	941.058	0	21.229	0	4234	2	0	0	0	0
17	Mizoram	24.082	57.926	0	535.727	0	470	13.28	0	0	0	0
18	Nagaland	3.496	782.5	0	0	5.68	179373	76.6	0	0	0	0
19	Odisha	5.767	81841.234	0	0	0	0	0	0	0	0	0
20	Punjab	36271.862	977.227	0.01	0.03	18.697	44649599	4507.19	0	96.85	259	10
21	Rajasthan	131016.465	14347.187	0.021	44.282	647.612	3255820	64.82	0	2546.679	29818	0
22	Sikkim\$	0.132	0	0	0	0	19	0	0	0.453	0	0
23	Tamil Nadu	3.947	298678.461	0.377	100.546	0	5554	0	0	1.963	0	0
24	Telangana	0.454	19616.538	0.016	0.24	0.014	509	0	0	91.029	0	150
25	Tripura	2.085	14005.06	0	0	0	539241	10436.62	0	0	0	0
26	Uttar Pradesh	2819.549	141614.634	0.012	2.653	74530.692	1401053	3965	0	108453.022	9	961931.17
27	Uttarakhand	569.599	1263.537	0	0	0	450215	24	0	15.19	0	0
28	West Bengal	253.208	23852.025	0	0.98	839.356	363396	38099.332	17.5	546.733	0	2527.8
	TOTAL STATE(S)	219287.62	847872.951	491.973	4793.038	82111.484	55321140	96042.027	17.5	129007.434	3185908	964736.08
29	A&N Islands	0	92.845	0	66.39	0	921	0	0	0	0	0
30	Chandigarh	14.402	81.438	0.001	0	0	5501	5.78	0.112	0	0	0
31	D&N Haveli and Daman & Diu	0	7.36	0	0	0	0	0	0	0	0	0
32	Delhi	810.363	4420.413	1.035	251.373	0.028	123220	2558	0	0.035	0	0
33	Jammu & Kashmir	26111.483	1001.316	0	247	0	618358	40890.11	0	1.554	3	0
34	Ladakh	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0.936	0	0	0	0	0	0	0	0	0
36	Puducherry	0	77.155	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	26936.248	5681.463	1.036	564.763	0.028	748000	43453.89	0.112	1.589	3	0
	TOTAL (ALL INDIA)	246223.868	853554.414	493.009	5357.801	82111.512	56069140	139495.917	17.612	129009.023	3185911	964736.08

Source: Crime in India NCRB

\$ Revised data for 2020 has been furnished by Sikkim & Manipur in 2023. Therefore, comparatively, there may be difference in old published data of Seizures of Drugs under NDPS Act for these States for the year 2020

State/UT-wise & Drug-wise Seizures under NDPS Act during 2021

SL	State/UT	Opium Based Drugs	Cannabis Based Drugs	Cocaine	Psychotropic Substances	Medicinal Preparations			Other Drugs		
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	0	191712.562	0.005	0	0	58	0	0.007	0	0
2	Arunachal Pradesh	857.457	2627.046	0	0	0	0	0	44.441	0	0
3	Assam	2638.83	14426.127	0.361	6	84.686	3236742	496987.615	0.699	1068358	0
4	Bihar	973.672	27459.993	2149.9	0	4797.904	60769	4825.33	73	0	0
5	Chhattisgarh	2.2	27874.99	0.979	0	6.8	359714	487.93	0	0	0
6	Goa	0.009	136.338	0.082	0.096	0	0	0	0.186	0	0
7	Gujarat	3519.595	16602.477	34.129	998.797	0.163	8622	88.3	151.876	0	4
8	Haryana	8148.035	12307.425	0	0	52.07	1035257	612.1	806.076	2200	83
9	Himachal Pradesh	1958.977	1411.248	0	0.108	971.176	3082180	82	113.642	2586405	0
10	Jharkhand	16158.318	4641.076	0	0	0.34	2320	951.4	0	0	0
11	Karnataka	45.699	8088.27	1.252	21.025	321.61	14206	6.26	2.107	0	0
12	Kerala	0.164	4026.664	0	3.613	0.198	825	0	0.254	80	0
13	Madhya Pradesh	37236.086	26928.525	0	0.1	13.5	44845	6900.6	3909.789	110	0
14	Maharashtra	232.474	27424.951	12.083	6.062	0.02	189	46.54	310.417	1	0
15	Manipur\$	11259.222	826.599	0	176.782	27624.359	1192913	2031.909	121.341	0	76.5
16	Meghalaya	32.879	933.338	0	20.67	0	19342	28.86	0	0	0
17	Mizoram	15.878	26.962	0	172.166	0	35	2.7	0	0	0
18	Nagaland	15.712	2171.156	0	0.8	0	149557	92.9	0	0	0
19	Odisha	5.645	169427.09	0	0	0	790	0	3.155	0	0
20	Punjab	35911.914	2781.429	5.869	0.4	3.916	17772534	4800.729	79.642	141	0
21	Rajasthan	124018.954	11201.448	0.155	0.042	175.054	13279018	39.3	7439.228	166771	0
22	Sikkim	0.097	0.641	0	0	0	58541	1204.092	0	0	0
23	Tamil Nadu	21.266	20324.089	0.045	4.156	0	10098	0	5.15	0	0
24	Telangana	401.588	38573.781	0.218	0.011	0	141	0	385.174	79	28.67
25	Tripura	3.966	39793.402	0	0	0	212801	24975.56	0	0	0
26	Uttar Pradesh	2575.744	103028.541	0	2.555	17246.156	3265045	56406.5	3804.399	28	211503
27	Uttarakhand	139.106	1880.145	0.005	0	0	147672	0	0.203	0	0
28	West Bengal	1466.476	27851.65	4.626	2.09	1.935	391840	77471.912	87.235	9938	1801.2
	TOTAL STATE(S)	247639.963	784487.963	2209.71	1415.473	51299.887	44346054	678042.537	17338.021	3834111	213496.37
29	A&N Islands	0	29.848	0	32.536	0	0	0	0	0	0
30	Chandigarh	16.489	154.268	10.35	0	0	18290	18.2	0	0	0
31	D&N Haveli and Daman & Diu	0	14.57	0	0	0	0	0	0	0	0
32	Delhi	683.595	9234.942	0.413	0.78	0	42278	0	1.568	0	0
33	Jammu & Kashmir	19930.958	2066.401	0.018	8.65	0	171954	4069.23	76.387	0	0
34	Ladakh	400.1	2.978	0	0	0	0	0	0	0	0
35	Lakshadweep	0	2.159	0	0	0	0	0	0	0	0
36	Puducherry	0	87.676	0	0	0	0	0	0	0	0
	TOTAL UT(S)	21031.142	11592.842	10.781	41.966	0	232522	4087.43	77.955	0	0
	TOTAL (ALL INDIA)	268671.105	796080.805	2220.49	1457.439	51299.887	44578576	682129.967	17415.976	3834111	213496.37

Source: Crime in India NCRB

\$ Revised data for 2021 has been furnished by Manipur in 2023. Therefore, comparatively, there may be difference in old published data of Seizures of Drugs under NDPS Act for the State for the year 2021

State/UT-wise & Drug-wise Seizures under NDPS Act during 2022

SL	State/UT	Opium Based Drugs	Cannabis Based Drugs	Cocaine	Psychotropic Substances	Medicinal Preparations			Other Drugs		
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	0	169201.893	20.644	0.967	0	11803	0	0.063	0	0
2	Arunachal Pradesh	26.063	3505.375	0	0	0.3	0	0	1.912	0	0
3	Assam	337.437	49161.338	0.016	14.076	1.674	5281488	4397079.6	1.104	0	0
4	Bihar	7358.323	24627.38	0	0	0	47437	18237.9	0.2	0	0
5	Chhattisgarh	11.46	25288.058	0.1	0	7.33	519665	44403.2	120.651	144	0
6	Goa	0.391	205.032	0.329	0.671	0	0	0	0.417	0	0
7	Gujarat	12838.989	14899.257	39.1	1392.73	0.364	0	1242.68	60.11	185	0
8	Haryana	11195.491	13642.608	0.022	0	81.003	812285	974.45	30.24	66602	6
9	Himachal Pradesh	392.735	523.193	0.114	0.019	0	31652	225.5	27.372	62556	0
10	Jharkhand	32376.732	4945.629	0	0	0	4601	257.95	0.262	0	0
11	Karnataka	36.752	10406.317	3.209	114.751	0	2820	34	16.209	0	0
12	Kerala	4.167	5182.898	0.017	447.303	0.144	1548	0.013	4.744	1260	0.03
13	Madhya Pradesh	32589.152	35766.474	0	5.527	6.291	35655	6702.52	2355.191	0	0
14	Maharashtra	363.557	17322.333	2.782	24.5	14.6	22668	5240.308	2457.737	4	0
15	Manipur	17149.426	928.855	0	359.377	0	834967	3327.83	16.358	0	134
16	Meghalaya	6.132	3985.685	0	1.438	0	19325	28.9	0	0	0
17	Mizoram	41.888	129.071	0	217.571	0	0	63.8	0	0	0
18	Nagaland	2066.934	5719.362	0	5	0	169433	251.56	0	0	0
19	Odisha	877.584	143303.45	0	0	0	0	0	0	0	0
20	Punjab	46502.577	1836.068	0.168	30.526	793.223	6246151	5017.2	259.296	0	0
21	Rajasthan	146889.224	8258.512	0	9.412	4.106	665463	15.8	0.296	18725	0
22	Sikkim	0	22.751	0	0	0	24629	9.803	1.332	0	0
23	Tamil Nadu	21.363	27223.301	0.104	47.423	1.545	76540	57.6	215.965	0	1.045
24	Telangana	13.587	31742.405	0.206	0.149	0	117	0	15.283	395	100.37
25	Tripura	5.801	61789.559	0	0	0	155423	12294.5	0	0	0
26	Uttar Pradesh	4528.932	1030729.055	1.995	0.81	15300.713	933689	601.98	1435.496	0	75992
27	Uttarakhand	59.995	1432.499	0.026	0	0	155201	307	0	0	0
28	West Bengal	5446.692	18313.855	0.015	18.658	0.181	579597	63873.98	118.366	52027	3308.88
	TOTAL STATE(S)	321141.384	1710092.213	68.847	2690.908	16211.474	16632157	4560248.074	7138.604	201898	79542.325
29	A&N Islands	0	41.22	0	19.459	0	325	2.6	0	0	0
30	Chandigarh	249.559	110.409	0	0	0.037	2627	0	0	0	0
31	D&N Haveli and Daman & Diu	3.32	7.834	0	0	0	0	0	0	0	0
32	Delhi	448.868	4721.096	2.982	321.447	0	353163	0	18.055	5	0
33	Jammu & Kashmir	15326.701	1631.939	0	11.169	38.2	201266	956.1	184.4	99510	0
34	Ladakh	0.073	0.662	0	0	0	0	0	0	0	0
35	Lakshadweep	0	4.228	0	0	0	0	0	0	0	0
36	Puducherry	0	90.448	0	0	0	20	0	0	0	0
	TOTAL UT(S)	16028.521	6607.836	2.982	352.075	38.237	557401	958.7	202.455	99515	0
	TOTAL (ALL INDIA)	337169.905	1716700.049	71.829	3042.983	16249.711	17189558	4561206.774	7341.059	301413	79542.325

Source: Crime in India NCRB

Clarifications are pending from Nagaland for the year 2022